

DIVISION BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1890(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	DR.SATYA NARAYAN GHOSH VS CROFTING WESTLAND DEVELOPMENT PVT.LTD.& ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

None

ORDER

1. None for the parties.
2. Matter stands adjourned to **28th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**